

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SRI MARUTI WIND PARK (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 05-06-2024; List of Stakeholders as on Date: 18-07-2024; Name of IP: Mr. Prasad Kamalakar Dharap; Process Number: 1; Last 5 digit of registration number: 11228

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	43	1408859.00	43	1408859.00	0	0	0	NA
2	Liquidation costs incurred till date	4	100105	4	100105	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	574404238	4	531073423	0	43330815	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		51	575913202	51	532582387	0	43330815	0	